

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 3164
TO BE ANSWERED ON 17.12.2015

BIO-GAS POLICY

3164. SHRI PINAKI MISRA:
SHRI KONDA VISHWESHWAR REDDY:
SHRI BHANU PRATAP SINGH VERMA:
SHRI VISHNU DAYAL RAM:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of measures taken by the Government to promote biogas produced from bio-degradable substances;
- (b) whether there is any proposal to increase the production of bio-gas to meet the demand of the rural and the remote areas, if so, the details thereof along with the total number of bio-gas plants functioning in the country, State/UT-wise;
- (c) the details of funds allocated and targets fixed for increasing the production of biogas in the country during the last three years along with the achievements thereof, State/UT-wise;
- (d) the details of subsidy being provided by the Government for setting up of biogas plants in the country; and
- (e) the details of applications received for Central Financial Assistance on biogas plants during the last five years and the status thereof?

ANSWER

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY
(INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a): The Ministry of New and Renewable Energy (MNRE) is promoting setting up of biogas plants under three Central Sector Schemes as per details given below:

- i. National Biogas and Manure Management Programme: catering to setting up of family type biogas plants for meeting cooking energy needs of rural and semi-urban areas of the country.
- ii. Biogas Power Generation Programme (Off-grid): for setting up of biogas plants in the size range of 25 to 2000 cubic metre per day or 3 to 250 kw for producing biogas for power generation or for thermal applications.
- iii. Waste to Energy Programme: for setting up of large size biogas plants to recover energy from Urban, Industrial and Agricultural wastes/residues.

(b): No, Madam. The State-wise details of operational biogas plants as indicated by an evaluation study of the family type biogas plants installed under the National Biogas and

Manure Management Programme in 8 States during the 11th Five Year Plan period, carried out by an independent agency, are given at **Annexure – I**.

(c): The State/UT-wise and year-wise details of funds released under National Biogas and Manure Management Programme (NBMMP) during the last three years, are given at **Annexure – II**. The State/UT-wise targets fixed for setting up of the family type biogas in the country during the last three years and achievements there on, are given at **Annexure – III**.

(d): The details of subsidy being provided by the Government for setting up of biogas plants under National Biogas and Manure Management Programme (NBMMP) in the country are given at **Annexure – IV**.

(e): The allocation of physical targets to the States under the National Biogas and Manure Management Programme (NBMMP) is done annually by the Ministry of New and Renewable Energy. The annual targets are fixed based on the proposals received from the States and annual outlay allocated. The details of physical targets allocated during the last five years is given in **Annexure – V**.

Annexure - I

ANNEXURE-I, REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 3164 FOR ANSWER ON 17.12.2015 REGARDING 'BIO-GAS POLICY'.

Functionality of the family type biogas plants in accordance with the independent evaluation study for the plants installed during the 11th Five Year Plan period under NBMMP

Sl. No.	Name of the State	Total plants inspected during the study	Nos. of biogas plants operating	Nos. of biogas plants not operating	Functionality rate (%)
1	Assam	542	540	02	99.63
2	Karnataka	677	658	19	97.20
3	Madhya Pradesh	1091	1027	64	94.13
4	Maharashtra	1137	1102	35	96.92
5	Meghalaya	54	53	01	98.14
6	Odisha	341	289	52	84.80
7	Uttarakhand	102	101	01	99.02
8	Uttar Pradesh	250	233	17	93.20
	TOTAL :	4194	4003	191	95.45

Annexure-II

ANNEXURE –II, REFERRED TO IN REPLY TO PART (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 3164 FOR ANSWER ON 17.12.2015 REGARDING ‘BIO-GAS POLICY’.

State/UT-wise and year-wise details of funds released under National Biogas and Manure Management Programme (NBMMP) during the last three years

(Rs. in crores)

Sl. No.	States/UTs	Year-wise funds released		
		2012-13	2013-14	2014-15
1.	Andhra Pradesh	12.88	13.16	17.91
2.	Arunachal Pradesh	0.16	0.07	-
3.	Assam	8.19	9.56	15.64
4.	Bihar	-	-	-
5.	Chhattisgarh	4.59	3.95	4.34
6.	Goa	0.04	0.06	0.06
7.	Gujarat	3.06	4.41	2.63
8.	Haryana	2.01	-	-
9.	Himachal Pradesh	0.30	0.15	0.32
10.	Jammu & Kashmir	-	-	-
11.	Jharkhand	0.20	-	-
12.	Karnataka	5.88	6.15	19.41
13.	Kerala	3.05	2.25	1.92
14.	Madhya Pradesh	10.02	12.50	11.60
15.	Maharashtra	8.02	11.18	15.22
16.	Manipur	-	-	-
17.	Meghalaya	0.42	0.81	0.23
18.	Mizoram	0.84	0.83	-
19.	Nagaland	1.68	1.75	-
20.	Odisha	6.19	-	9.31
21.	Punjab	7.96	12.98	11.98
22.	Rajasthan	0.25	0.15	1.02
23.	Sikkim	0.37	0.29	0.28
24.	Tamilnadu	0.85	-	-
25.	Telangana	-	-	7.71
26.	Tripura	0.42	-	0.42
27.	Uttar Pradesh	0.89	-	0.67
28.	Uttarakhand	0.78	1.46	0.49
30.	West Bengal	7.66	-	-
31.	Delhi/ New Delhi	-	-	-
32.	Puducherry	-	-	-
33.	KVIC, Mumbai *	23.79	8.54	1.56
Total		110.52	90.26	122.73

* Funds released to KVIC, Mumbai for Programme implemented by them in all the States/UTs.

Annexure-III

ANNEXURE-III, REFERRED TO IN REPLY TO PART (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 3164 FOR ANSWER ON 17.12.2015 REGARDING 'BIO-GAS POLICY'.

The State/UT-wise targets for setting up of the family type biogas in the country during the last three years and achievements.

Sl. No.	Name of State	2012-13		2013-14		2014-15	
		Target	Achievement	Target	Achievement	Target	Achievement
1.	Andhra Pradesh	15800	16145	17000	16052	10440	10555
2.	Arunachal Pradesh	100	190	100	0	50	3
3.	Assam	7000	7397	6000	6000	7500	7500
4.	Bihar	0	300	0	2	0	1
5.	Chhattisgarh	4000	3933	3600	3911	4000	2736
6.	Goa	100	58	100	59	100	12
7.	Gujarat	5000	5623	3500	2367	4000	1349
8.	Haryana	1500	1303	1500	1325	1700	1008
9.	Himachal Pradesh	300	362	350	321	250	154
10.	Jammu & Kashmir	200	290	150	15	100	28
11.	Jharkhand	500	641	300	0	100	54
12.	Karnataka	12000	13671	10300	10503	15500	9198
13.	Kerala	3700	3991	3125	3547	4000	2971
14.	Madhya Pradesh	12000	11946	10000	9146	10400	7673
15.	Maharashtra	16000	19023	12600	13443	14400	14825
16.	Manipur	0	0	0	0	0	0
17.	Meghalaya	500	670	500	0	250	0
18.	Mizoram	1000	500	1000	250	500	260
19.	Nagaland	500	750	500	254	300	250
20.	Odisha	7000	7002	6500	1774	5100	4145
21.	Punjab	10000	12127	8700	9400	10250	7856
22.	Rajasthan	500	530	400	754	1100	1013
23.	Sikkim	200	251	200	158	200	139
24.	Tamilnadu	1000	1321	1100	843	500	579
25.	Telangana	0	0	0	0	9900	9900
26.	Tripura	500	219	500	110	400	40
27.	Uttar Pradesh	2500	3923	2900	2002	1800	1417
28.	Uttarakhand	1100	1831	1150	1006	900	937
29.	West Bengal	12000	1380	0	298	0	279
30.	Delhi/ New Delhi	0	0	0	0	0	0
31.	Puducherry	0	0	0	0	0	0
32.	KVIC	20000	*	13925	*	6260	*
TOTAL :		135000	115377	106000	83540	110000	84882

[* KVIC achievements are included in the States' achievements.]

Annexure - IV

ANNEXURE-IV, REFERRED TO IN REPLY TO PART (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 3164 FOR ANSWER ON 17.12.2015 REGARDING 'BIO-GAS POLICY'.

The details of subsidy being provided by the Government for setting up of biogas plants under National Biogas and Manure Management Programme (NBMMP) in the country -

Sl. No.	Particulars of Central Financial Assistance (CFA) & States / Regions and Categories	Family Type Biogas Plants under NBMMP (1 to 6 cubic metre capacity per day)	
		1 Cubic Metre	2- 6 Cubic Metre
A.	Central Subsidy Rates Applicable (in Rs.)		
1.	NER States, Sikkim (except plain areas of Assam) and including SC and ST Categories of NE Region States.	15,000	17,000
2.	Plain areas of Assam.	10,000	11,000
3.	Jammu & Kashmir, Himachal Pradesh, Uttrakhand, Niligiri of Tamil Nadu, Sadar Kurseong & Kalimpong Sub-Divisions of Darjeeling, Sunderbans (W.B.) and Andaman & Nicobar Islands.	7,000	11,000
4.	Scheduled Castes / Scheduled Tribes of other than NE Region States including Sikkim & other Hilly States / regions as given in Sl. No.3 above.	7,000	11,000
5.	All Others	5,500	9,000

Annexure - V

ANNEXURE-V, REFERRED TO IN REPLY TO PART (e) OF THE LOK SABHA UNSTARRED QUESTION NO. 3164 FOR ANSWER ON 17.12.2015 REGARDING 'BIO-GAS POLICY'.

Allocation of physical targets for installation of family type biogas plants under National Biogas and Manure Management Programme (NBMMP) during the last five years (2011-12 to 2015-16).

Sl. No.	State / UT / Agency	Physical Targets (Nos. of biogas plants)
1.	Andhra Pradesh (NREDCAP, Hyderabad)	67440
2.	Arunachal Pradesh (APEDA, Itanagar)	400
3.	Assam (FDA-cum-CCF, Social Forestry Assam, Guwahati)	33000
4.	Bihar	1000
5.	Chhattisgarh (CREDA, Raipur)	19750
6.	Goa (Directorate of Agriculture, Caranzalem)	450
7.	Gujarat (GAIC Ltd., Ahmedabad)	23300
8.	Haryana, (Directorate of Agriculture, Panchkula)	8050
9.	Himachal Pradesh (Dir. of Agri., Shimla)	1630
10.	Jammu & Kashmir (JKEDA, Srinagar)	750
11.	Jharkhand (JHREDA, Ranchi)	1500
12.	Karnataka (RD&PR Deptt., Bangalore)	66800
13.	Kerala (Directorate of Agril. and ANERT Thiruvnanthapuram)	17425
14.	Madhya Pradesh (MPSAIDC, Ltd. Bhopal)	57100
15.	Maharashtra (RD&WC Dept., Mumbai)	70660
16.	Manipur (MANIREDA)	50
17.	Meghalaya (MNREDA, Shillong)	2500
18.	Mizoram (Directorate of Animal Husbandry & Veterinary, Aizawl)	3200
19.	Nagaland (Directorate of New & Renewable Energy, Kohima)	2600
20.	Odisha (OREDA, Bhubaneswar)	30700
21.	Puducherry (REAP)	100
22.	Punjab (PEDA , Chandigarh)	57600
23.	Rajasthan (BDTC, CTAE, Udaipur)	3475
24.	Sikkim (SREDA, Gangtok)	1000
25.	Tamil Nadu (Directorate of Rural Development & PR, Chennai)	4050
26.	Telangana (TNREDCL, Hyderabad)	19800
27.	Tripura (TREDA)	1950
28.	Uttar Pradesh (RDD, Lucknow and UPNEDA, Lucknow)	13950
29.	Uttrakhand (UREDA, Dehradun and Rural Dev. Dept., Pauri)	6110
30.	West Bengal (WBREDA, Kolkata)	28000
31.	KVIC, Mumbai *	69460
	Total	6,13,800

* KVIC annual targets distributed in the States.